

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1051
TO BE ANSWERED ON 08.02.2023**

CONSTRUCTION OF FOB IN ASSAM

1051. SHRI KRIPANATH MALLAH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that there is an urgent public demand for construction of Foot Over Bridge (FOB) at Siddeswar Shiva Temple Thandapur, Panchgram, Hailakandi, Assam and if so, the details thereof;**
- (b) whether the Government is also aware that there is a high risk for the devotees to cross the railway track to visit the temple due to the movement of the train as the train may come at any moment and accidents may occur resulting in loss of lives and if so, the details thereof;**
- (c) whether the Government has received any proposal regarding construction of FOB at Siddeswar Shiva Temple; and**
- (d) if so, the details thereof along with the action being taken by the Government in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): Foot Over Bridge (other than stations for passenger amenities) for crossing of track to general public are provided in lieu of level crossing. There is no authorized level crossing at the mentioned location. However, FOB at this location can be considered on deposit terms

provided State Govt. agrees to bear 100% cost of construction and maintenance.

Any unauthorized trespassing or crossing/entry into railway premises is an offence and may cause unsafe condition for trespassers themselves as well as trains. No proposal for any FOB on deposit terms has been received from the State Govt. of Assam.
